

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Paramount Wheels Private Limited Date of Commencement of Liquidation: 25-01-2022; List of Stakeholders as on Date: 04-05-2022; Name of IP: Mr. Mukesh Khathuria; Process Number: 1; Last 5 digit of registration number: 11925

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				34981049				NA
2	Liquidation costs incurred till date				117634				NA
3	Secured financial creditors	2	266355647	2	262483223			3872424	Annexure 3
4	Unsecured financial creditors	3	145323280	3	145172721		150559		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	2	223053	2	223053				Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	15778588	6	13539766		2238822		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		13	427680568	13	456517446		2389381	3872424	